

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO. 1552
TO BE ANSWERED ON 24.11.2016

ENCROACHMENT OF FOREST LAND

1552. SHRI TAMRADHWAJ SAHU

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total forest cover in the country along with the details of forest land provided to tribals and non-tribal people for their livelihood upto the year 2005;
- (b) whether the Union Government has received any complaints of encroachment over forest land in Bilaspur District of Chhattisgarh by outsiders to construct farm houses and dhabas and if so, the details thereof and the action taken by the Union Government thereon;
- (c) the penal provisions for encroachment over reserved forest land under Indian Forest Act; and
- (d) whether the Union Government has any information on the number of persons against whom action has been taken under these provisions during the last three years in Chhattisgarh and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(RAM KRIPAL YADAV)

(a) to (d) : Information is being collected and will be laid on the Table of the House.
